

## NOTICE

In absence of Hon'ble Chairperson all mentioning of Fresh cases/ urgent listing/ listing of I. A's etc. be made before Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

By the order of Hon'ble Chairperson

-sd/-  
Registrar

## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 20.02.2020 (THURSDAY)

COURT III

10:30 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)

### For Judgment

| S. No. | Case No.                              | Name of the parties                                                         | Counsel for Appellants | Counsel for Respondents                                                                                                                        |
|--------|---------------------------------------|-----------------------------------------------------------------------------|------------------------|------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.     | Comp. App. (AT) (Ins) No. 277 of 2019 | K.L. Jute Products Pvt. Ltd.<br>Vs.<br>Tirupati Jute Industries Ltd. & Ors. | Rohan Dewan            | Abhijeet Sinha-R2<br>Brijesh Tamber-R3<br>Abhishek Anand-R4&5<br>Abhinav Gupta-R6<br>Shreya Sinha-R7<br>Jayant Mehta-R8<br>Amritesh Raj-R10&11 |

10:40 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. V. P. Singh, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

### For Orders

| S. No. | Case No.                                | Name of the parties                                        | Counsel for Appellants     | Counsel for Respondents |
|--------|-----------------------------------------|------------------------------------------------------------|----------------------------|-------------------------|
| 1.     | Comp. App. (AT) (Ins) No. 1264 of 2019  | Mukesh Kumar Aggarwal<br>Vs.<br>Anurag Gupta & Anr.        | Swapnil Gupta              | Rohan Chawla            |
| 2.     | Comp. App. (AT) (Ins) No. 85-86 of 2020 | Excel Engineering & Ors.<br>Vs.<br>Vivek Murlidhar Dabhade | G. Aniruth<br>Purusothaman | Jatin Zaver             |

**For Admission (Fresh Cases)**

|    |                                             |                                                                                                                                            |                   |  |
|----|---------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------|-------------------|--|
| 3. | Comp. App. (AT)<br>(Ins) No. 264 of<br>2020 | Amar Plaza and Holdings Ltd.<br>Vs.<br>Shree Shiromani Project Pvt. Ltd.                                                                   | Dhruv Surana      |  |
| 4. | Comp. App. (AT)<br>(Ins) No. 307 of<br>2020 | Committee of Creditors of EMCO Ltd.<br>Vs.<br>Mary Mody & Ors.                                                                             | Sanjeev Kumar     |  |
| 5. | Comp. App. (AT)<br>(Ins) No. 308 of<br>2020 | Praveen Kumar Nanda Kumar<br>Vs.<br>VSL Securities Pvt. Ltd. & Ors.                                                                        | Shashi Panwar     |  |
| 6. | Comp. App. (AT)<br>(Ins) No. 309 of<br>2020 | Silpco Constructions Pvt. Ltd.<br>Vs.<br>Yogesh Gupta, Liquidator of Kohinoor<br>Power Pvt. Ltd.                                           | Harsh Gurbani     |  |
| 7. | Comp. App. (AT)<br>(Ins) No. 310 of<br>2020 | Kapil Sharma, Shareholder of Archon<br>Powerinfra India (Formerly Known as<br>SKP Buildcon Pvt. Ltd.)<br>Vs.<br>Manish Kumar Bhagat & Ors. | Harshal Kumar     |  |
| 8. | Comp. App. (AT)<br>(Ins) No. 311 of<br>2020 | Pradeep Jain<br>Vs.<br>Navneet kumar Gupta, Liquidator and<br>Erstwhile Resolution Proffetional of<br>Runeecha Textile Ltd. & Ors.         | Anusha Nagaranjan |  |

**For Hearing**

|     |                                                                   |                                                                                                    |             |                                                       |
|-----|-------------------------------------------------------------------|----------------------------------------------------------------------------------------------------|-------------|-------------------------------------------------------|
| 9.  | Comp. App. (AT)<br>(Ins) No. 1380 of<br>2019<br><b>Part Heard</b> | Amit Katyal<br>Vs.<br>Meera Ahuja & Anr.                                                           | Bina Gupta  | Lokesh Bhola-R1<br>to R3<br>Jugraj Singh Bedi-<br>IRP |
| 10. | Comp. App (AT)<br>(Ins) No. 1521 of<br>2019<br><b>Part Heard</b>  | Regional P.F. Commissioner<br>Vs.<br>T.V. Balasubramanian (RP) (Sholingur<br>Textiles Ltd.) & Anr. | Manish Dhir | Namitha Mathews                                       |

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. V. P. Singh, Member (Technical) and Hon'ble Mr. Alok Srivastava, Member (Technical)**

**For Admission (After Notice)**

| S. No. | Case No.                          | Name of the parties                                                                     | Counsel for Appellants | Counsel for Respondents |
|--------|-----------------------------------|-----------------------------------------------------------------------------------------|------------------------|-------------------------|
| 1.     | Comp. App. (AT)<br>No. 09 of 2020 | Mohindra Chemicals Pvt. Ltd.<br>Vs.<br>Registrar of Companies & Anr.<br><br><b>With</b> | Anshuj Dhingra         | Vipul Agarwal           |

|           |                                   |                                                                    |                |               |
|-----------|-----------------------------------|--------------------------------------------------------------------|----------------|---------------|
| <b>2.</b> | Comp. App. (AT)<br>No. 10 of 2020 | Oriental Iron Casting Ltd.<br>Vs.<br>Registrar of Companies & Anr. | Anshuj Dhingra | Vipul Agarwal |
|-----------|-----------------------------------|--------------------------------------------------------------------|----------------|---------------|

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**By Order**

**-sd/-  
Registrar**